

**IN THE HIGH COURT OF ORISSA, CUTTACK**  
**NOTICE**

As directed, it is hereby informed that the following case will be taken up before the Single Bench of Hon'ble Mr. Justice Sibo Sankar Mishra at 12.00 PM today, the 27<sup>th</sup> April, 2026.

COURT NO - XV (6TH FLOOR)

AT 12:00 PM

THE HON'BLE MR. JUSTICE SIBO SANKAR MISHRA

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**FOR ORDERS - APPLICATIONS FOR MODIFICATION OF ORDERS / EXTENSION OF TIME**

- |    |  |                          |                                    |
|----|--|--------------------------|------------------------------------|
| 1) | ABLAPL/2724/2026<br>(Reg. modification of order<br>dtd.22.04.26. A disp. of case.) | PURNA CHANDRA NAIK<br>Vs | ACHYUTA NANDA ROUTRAY<br>M.ROUTRAY |
|    |  | STATE OF ODISHA          |                                    |

BY ORDER,

THE HIGH COURT OF ORISSA  
CUTTACK  
27.04.2026

DY.REGISTRAR (JUDL.)

(Copy forwarded to A.G.'s Office/ Secretary, High Court Bar Association/ Court's Notice Board For information.)

  
DY.REGISTRAR (JUDL.)

IN THE HIGH COURT OF ORISSA, CUTTACK

NOTICE

As directed, it is hereby informed that the following case will be taken up before the Single Bench of Hon'ble Mr. Justice V. Narasingh at 01.15 P.M. today, the 27<sup>th</sup> April, 2026.

**COURT NO-XXIV (1ST FLOOR)  
AT 01:15 PM  
MR. JUSTICE V. NARASINGH**

FOR JUDGEMENT

1) WP(C)/6527/2026

LAXMAN ROHIDAS

**Vs**

STATE OF ODISHA

MANOJ KUMAR  
MOHANTY T.PRADHAN,  
A.MOHANTY,  
S.D.PATTANAIK

PRASANTA KUMAR  
MOHANTY, J.K.MOHANTY,  
P.K.KHUNTIA  
SRI PRAJIT KUMAR  
PRADHAN, SRI SAIKIRAN  
NAYAK (O.P.)

BY ORDER,

THE HIGH COURT OF ORISSA  
CUTTACK  
27.04.2026

  
DY.REGISTRAR (JUDL.)

(Copy forwarded to A.G.'s Office/ Secretary, High Court Bar Association/ Court's Notice Board for information.)

  
27/04/26  
DY.REGISTRAR(JUDL.)